

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 1087**  
ANSWERED ON - 31/07/2024

**NASHA MukT BHARAT CAMPAIGN**

1087. SMT DARSHANA SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has initiated a 100 day plan under Accessible India 2.0 to increase reach of Nasha MukT Bharat campaign and make India drug free;
- (b) if so, the details thereof;
- (c) whether Government proposes to organize 100 camps for persons with disabilities during first 100 days in aspirational districts in the country and if so, the details thereof; and
- (d) the steps taken/being taken by Government for implementation of Accessible India Campaign to promote disability friendly infrastructure in the country?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) & (b) Under Accessible India 2.0 there is no component relating to Nasha MukT Bharat Abhiyaan (NMBA).

(c) Under Scheme of Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP Scheme) organizing camps is a continuous activity wherein camps are organized for distribution of aids and assistive devices to eligible Divyangjan. Artificial Limbs Manufacturing Corporation of India (ALIMCO), a CPSE under the administrative control of the Department of Empowerment of Persons with Disabilities is the major implementing agency of ADIP Scheme. The Department of Empowerment of Persons with Disabilities has issued direction to ALIMCO for organizing camps in 100 aspirational blocks. As on 22.07.2024 distribution camps in 82 blocks have been completed, benefiting around 11,189 Divyangjan.

(d) For promoting the disability friendly infrastructure in India, the Department implements the Accessible India Campaign (AIC) which targets at enhancing the accessibility of built environment, transport system and information and communication eco-system. In order to ensure effective implementation of the AIC whilst promoting the concept of accessibility in all possible sectors of life, the Department has notified sector specific accessibility guidelines/ standards in collaboration with 20 other Ministries/Departments of the Central Government. These sector specific guidelines provide a regulatory framework for universal accessibility with a multi-sectoral approach and facilitate the effective implementation of the objectives of the AIC.

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